

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
B.A. No.10495 of 2020**

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Rahul Kumar @ Rahul Kumar Paswan @ Suraj Kumar Paswan

... .. Petitioner

Versus

The State of Jharkhand

... ..Opposite Party

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**  
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**Order No.03 Dated- 10.09.2021**

The record is put up today as the report is received from the Sessions Judge, Palamau wherein, the learned Judge prayed for extension of time for concluding the trial and so far, he has already examined ten out of fourteen witnesses.

In view of the said report, two months' extension is allowed to the learned trial court from the date of receipt of copy of this order to conclude the trial.

**(Anil Kumar Choudhary, J.)**

Pappu/